


NATIONAL COMPANY LAW TRIBUNAL  
DIVISION BENCH  
CHENNAI

20

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI  
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 17/01/2018 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL  
SHRI S. VIJAYARAGHAVAN, MEMBER (TECHNICAL)

COMPANY APPLICATION NO. :  
PETITION NUMBER : TCP/63/2016  
NAME OF THE PETITIONER(S) : Arunachala Gounder Textile Mills Pvt. Ltd. & 4 others  
NAME OF THE RESPONDENT(S) : PKPN Spinning Mills P. Ltd and 3 Others  
UNDER SECTION : 397/398

S.No.	Name (in Capital)	Represented by	Signature
1.	R. VEDHAKRISHNAN R. ASHOKKUMAR	Counsel For Respondents	 RKN
2.	ROHAN RAJASEKARAN	Counsel for Petitioner	

**ORDER**

Counsels representing both the parties are present and prayed for time to make submissions. Time is extended at request. Put up on 20.02.2018.

  
(S VIJAYARAGHAVAN)  
Member (Technical)

  
(K ANANTHA PADMANABHA SWAMY)  
Member (Judicial)

bc